IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-107/(ND)/2017

In the matter of:

M/s. Nelson Planning

....PETITIONER

SECTION:

Under Section 230-232

Order delivered on 05.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Ashish Malhotra, Advocate

For the Respondent

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ORDER

Learned Counsel for the petitioner is present.

At the request of the Counsel, the matter is adjourned to 25.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.10.2017